



FORM No. - 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

Application No. 1115 of 200 2

Applicant(s) V.Pendu. Kumar. Mohanty Respondent(s) 001

Advocate for Applicant(s) M/S. Dr. M. R. Panda Advocate for Respondent(s)

MK Nayak
R. Panda

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

1. P.O. for Rs 50/- P.W.

By
29.02.02

for Regn Pl-
DR
26/2/03

DR
24.02.03

Regd
24/2/03

for Admin Pl-
DR
26/2/03

Benb

REGISTER

27/2/2003
Registr

Or. No. 1 dated 27.2.2003

Heard Shri R. Panda, learned counsel for the applicant. Grievance of the applicant is that although he has been appointed to the post of Poultry Attendant in the Office of the Director, Central Poultry Breeding Farm w.e.f. 30.6.1998 vide Annexure-2, he has not been paid pay and allowance of the scale retrospectively from the year 1989 in accordance with the direction of this Tribunal in an earlier O.A.

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Copy of order dt. 27/2/03
and O.A. copy issued
to all the respects by
posts.

The same copy of
order issued to the
counsel for both
sides.

Dh
A 3/03
S.O.

NY
27/3/03

As the cause of action relates to 1998, it is too late in the day to approach this Tribunal with the said grievance. In the said premises, we direct the applicant to submit his grievance as contained in this O.A. before the Respondents within a period of 30 days from the date of receipt of copy of this order and on receipt of such representation to be submitted by the applicant within the time-frame, they will consider it and dispose of the matter with a speaking order.

With the above direction, this O.A. is disposed of at the stage of admission itself.

Send copies of this order along with copies of the O.A. to Respondents and free copy of this order be handed over to the counsel for the applicant and Shri A.K.Bose, Senior Standing Counsel for the Respondents, who is present and heard.

VICE CHAIRMAN

MEMBER (JUDICIAL)